

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4199
ANSWERED ON 19TH MARCH, 2020

UNIFORM ROAD TAX

4199. DR. T.R. PAARIVENDHAR:
SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken a decision to levy a uniform road tax across the country on personal vehicles and if so, the details thereof along with the steps taken so far by the Government in this regard;
- (b) whether the Union Government has held discussion with State Governments in this regard and if so, the details and the outcome thereof;
- (c) the steps being taken to give relief to automobile buyers and help protect revenues of States in view of proposed implementation of uniform road tax; and
- (d) the remedial steps taken to resolve some contentious issues of revenue generation/sharing between the State Governments and the Union Government?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Group of Ministers on Transport had discussed the issue of having uniform road tax and had recommended all States/UTs to rationalize motor vehicle taxes and develop a system for seamless movement of vehicles across the country. The matter of Road Tax Policy for Motor Vehicles is a State Subject. Central Government deliberates on this issue with the States in meetings of Transport Development Council (TDC) to arrive at a consensus decision.
